

Administrative Reforms Commission

544. **Shri C. C. Desai:**
Shri N. C. Chatterjee:
Shri S. C. Samanta:
Shri P. K. Ghosh:
Shri Yashpal Singh:
Shri Vishwa Nath Pandey:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri S. Supakar:
Shri Ram Kishan Gupta:
Shri P. K. Deo:
Shri G. C. Naik:
Shri K. P. Singh Deo:
Shri A. Dipa:

Will the Minister of Home Affairs be pleased to state:

(a) the upto-date progress made by the Administrative Reforms Commission appointed by the Government to streamline administration in the country;

(b) when the Commission is likely to submit its final report to Government; and

(c) the action taken so far on the recommendations contained in the Interim Report of the Commission?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Administrative Reforms Commission has constituted 18 study teams and 3 working groups for making intensive studies and reporting on various subjects taken up for examination. In addition 14 such groups have also been constituted by several States for assisting the Commission. So far reports from three study teams have been received by the Commission; most of the remaining are expected to be received by the end of May 1967. The Commission has submitted an interim report on the redress of public grievances and expects to send another on the machinery for planning during April 1967.

(b) It is not possible to give a firm date at this stage, but the Commission aims to complete its work by about the end of 1967.

(c) Attention is invited to paragraph 14 of the President's Address to Parliament on the 18th March 1967, which states the present position in regard to the interim report of the Commission.

National Commission on Labour

545. **Shri S. M. Banerjee:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether National Commission on Labour has started functioning; and

(b) if so, the progress made by it?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes.

(b) The Commission has held two meetings so far. It has decided on its line of inquiry and drawn up the programme of work. The Commission hopes to submit its report to Government by the 31st December, 1968

संस्कृत का विकास

546. **श्री रघुवीर सिंह शास्त्री :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चौथी पंचवर्षीय योजना में संस्कृत के विकास के लिये निर्धारित धनराशि के प्राधान्य पर संस्कृत के विकास की योजना की रूपरेखा तैयार कर ली गई है ;

(ख) क्या यह सच है कि इस योजना में संस्कृत की पांडुलिपियों के प्रकाशन तथा उनके सम्बन्ध में शोध कार्य करने के लिये धन की व्यवस्था की जायेगी ;

(ग) क्या योजना में निर्धारित धनराशि को बढ़ाने के सम्बन्ध में सरकार का कोई प्रस्ताव प्राप्त हुआ है ; और

(घ) यदि हां, तो उसके बारे में सरकार की क्या प्रतिक्रिया है ?

विज्ञान नवतन्त्र में राज्य नवी (श्री
श्रीर सिंह) : (क) और (ख). जी हाँ।
(ग) जी नहीं।
(घ) प्रश्न नहीं उठता।

Synthetic Protein from Coal

547. Dr. P. Mondal:
Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

(a) whether Government's attention has been drawn to the report that the Dutch laboratories have developed synthetic protein from coal; and

(b) whether Government are exploring the possibilities of experimentation of the process in the country?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Yes, Sir

(b) At present there is no experimental programme in this regard

Shiv Sena, Bombay

548 Shri A. K. Gopalan:
Shri Umanath:
Shri Nambiar:
Shri Indulal Yajnik:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government was drawn to the activities of the Shiv Sena against the non-Maharashtrians residing in Bombay city.

(b) if so, whether Government consider the activities of this organisation detrimental to the concept of national integration; and

(c) the steps taken by Government to protect the non-Maharashtrians in the State in view of the possibilities of its repercussions in other States?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Govern-

ment have received a number of letters about the activities of the Shiv Sena. They have also seen some Press reports in this connection.

(b) and (c). The Government are ascertaining the facts from the Government of Maharashtra

Indian Migrants from Burma

549. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of migrants of Indian origin from Burma during the last three months; and

(b) the steps taken to rehabilitate them?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) 3,515 repatriates from Burma have arrived since 1st December, 1966

(b) A statement indicating the rehabilitation measures taken and schemes sanctioned for the repatriates from Burma is laid on the Table of House. [Placed in Library. See No LT-244/67.]

Posting of C.P.W.D. Personnel in Himachal Pradesh

550. Shri Hem Raj: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a Circular [No F-18/19/65 DH(S), dated the 19th October, 1966] was issued by his Ministry to the effect that the C.P.W.D. personnel were liable to be transferred to the Himachal Pradesh Union Territory;

(b) whether it is also a fact that this Circular has created dissatisfaction amongst the P.W.D. Staff of that territory as it will deprive the Assistant Engineers of that Territory to get their promotion after the integration of the Punjab Hill Areas; and